

(c) the facilities that have been given to them?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) 127 Tibetans crossed over to India during the period September to November 1969.

(c) In keeping with our policy in the matter, after preliminary interrogation those found to be genuine refugees are moved to different rehabilitation centres in India.

Russian Equipment for Pakistan Navy

4252. SHRI CHENGALRAYA NAIDU:

SHRI MAYAVAN:

SHRI R. BARUA:

SHRI DHANDAPANI:

SHRI J. B. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the U.S.S.R. Government has supplied equipment to Pakistan to strengthen her Navy;

(b) if so, whether India has lodged a protest with U.S.S.R. in this regard;

(c) if so, whether the strengthening of Pakistan Navy will not pose a great danger to India in view of our weak Navy?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) No authentic information has been received to this effect.

(b) and (c). Do not arise.

Russian Strike-Boats for India

4253. SHRI CHENGALRAYA NAIDU:

SHRI MAYAVAN:

SHRI R. BARUA:

SHRI DHANDAPANI:

SHRI J. B. SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India has requested U.S.S.R. to supply strike-boats to strengthen the country's coastal defence;

(b) if so, the reaction of the U.S.S.R. Government thereto; and

(c) the total number of boats asked for and how many have been agreed upon by U.S.S.R.?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (c). It will not be in public interest to disclose the nature of requests made for acquisition of defence equipment to other countries and their reactions thereto.

Alleged Support by North Vietnam for Self-Determination in Kashmir

4254. SHRI BAL RAJ MADHOK:

SHRI ONKAR LAL BERWA:

SHRI YASHPAL SINGH:

SHRI P. L. BARUPAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the North Vietnam Government have supported once again the Pakistan point of view about self-determination regarding Kashmir; and

(b) if so, whether Government have lodged any protest with Hanoi or is contemplating to take any other action to express their displeasure on this act of Hanoi Government?